

[English]

Wildlife Sanctuaries in Rajasthan

2639. SHRI JUJHAR SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that large forest areas have been declared as wild life game sanctuaries by the State and the Central Government and no efforts have been made either to protect the wildlife in those areas or to protect these areas from the forest point of view.

(b) the number of wild life sanctuaries declared in Kota, Jhalawar and Bundi districts of Rajasthan and since when; and

(c) whether Government propose to review the sanctuary areas to avoid obstructions in the development of Industries in areas which are suitable for Industrial

growth?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) The Government of Rajasthan have notified 21 Wildlife sanctuaries covering about 5500 Sq. kms. of forest and nonforest areas. A report prepared by the Wildlife Institute of India, Dehradun, entitled 'Planning a Wildlife Protected Area Network in India' and forwarded to the Rajasthan Government for consideration, recommends the establishment of a total of 35 wildlife sanctuaries covering over 8,900 sq. kms. in Rajasthan. Steps are taken by the State Government to protect wildlife and the forests in these sanctuaries and towards this end Central Government also makes available funds through appropriate Centrally Sponsored Schemes.

(b) The Wildlife sanctuaries declared in Kota, Jhalawar and Bundi districts of Rajasthan, alongwith their date of notification, are as under:

<i>District</i>	<i>Name of Sanctuary</i>	<i>Date of Notification</i>
Kota	Darrah	7.11.55
	Jawahar Sagar	9.10.75
	National Chambal	7.12.79
	Shergarh	30.7.83
Bundi	Ramgarh Vishdhari	20.5.82
Jhalawar	Nil	

(c) There are no such proposals under consideration of Government of India.

Allocation/Release of Amount to A.I.I.M.S.

2640. SHRI KAMLA PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the amount allocated to the All India Institute of Medical Sciences for

the Seventh Five Year Plan and due till date has not been released consequent to which the Institute has been restrained from diversifying its branches in Child Mother Development's Centre and Cancer Department etc.;

(b) if so, the details of the funds allocated to the Institute for the Seventh Five Year Plan, the funds released and the reasons for holding back the remaining funds; and

(c) the steps taken to release the remaining funds?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). It is not true. The amount allocated to the Institute during the Seventh Five Year Plan has been released by the Government on time. The total amount released/allocated to the A.I.I.M.S. during the Seventh Five Year Plan upto the current financial year 1988-89 is Rs. 41.49 crores against tentative total outlay of Rs. 27 crores excluding CATS originally approved by the Govt. for AIIMS. There is thus no question of diversifying fund from Child Mother Developments Centre and Cancer Department, which have been projected in the 8th Plan document.

Inclusion of Trades Under Apprenticeship Act.

2641. DR. DATTA SAMANT: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have requested Union Government to include certain trades which are common in Maharashtra under the Apprenticeship Act, 1961;

(b) if so, the details of these trades; and

(c) the amount given to Government of Maharashtra for vocational courses during the year 1987-88?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a). Yes, Sir.

(b) The list of trades is given in the statement below.

(c) An amount of Rs. 495.90 lakhs was sanctioned by the Ministry of Human Resource Development to the Government of

Maharashtra during 1987-88 for the introduction of vocational courses at +2 stage in vocational schools.

STATEMENT

LIST OF TRADES PROPOSED BY GOVERNMENT OF MAHARASHTRA FOR NOTIFICATION UNDER THE APPRENTICES ACT FOR TECHNICAL (VOCATIONAL) APPRENTICES.

A. *Vocational Courses Introduced at +2 Stage in Maharashtra;*

(a) *Technical Group -*

- (1) Electrical Maintenance
- (2) Mechanical Maintenance
- (3) Scooter and Motor Cycle servicing
- (4) General Servicing Engineering
- (5) Electronics
- (6) Chemical Plant Operation
- (7) Computer Science

(b) *Commercial Group -*

- (8) Insurance
- (9) Small Industries & Self-employment
- (10) Elementary industrial management
- (11) Office Management

(c) *Agriculture Group -*

- (12) Animal Science & dairying